HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 5TH NOVEMBER, 2014 AT 10.00 A.M.

I. OATH OR AFFIRMATION BY MEMBER.

Member who has not already done so to make and subscribe the Oath or Affirmation of allegiance to the Constitution.

II. MOTION UNDER RULE 15

A MINISTER to move that the proceedings on the items of business fixed for today be exempted at this day’s sitting from the provisions of the Rule ‘Sittings of the Assembly’, indefinitely.

III. MOTION UNDER RULE 16

A MINISTER to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

1. A MINISTER to lay on the Table the Haryana Value Added Tax (Amendment) Ordinance, 2014 (Haryana Ordinance No. 7 of 2014).


A MINISTER to move “That this House ratifies the amendments to the Constitution of India falling within the purview of clause ( c ) of the proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-First Amendment) Bill, 2014, as passed by both the House of Parliament”.

VI. LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No. 3) Bill, 2014.
   A MINISTER to introduce the Haryana Appropriation (No. 3) Bill;
   to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once;
   Also to move that the Bill be passed.

2. The Haryana Value Added Tax (Second Amendment) Bill, 2014
   A MINISTER to introduce the Haryana Value Added Tax (Second Amendment) Bill;
   to move that the Haryana Value Added Tax (Second Amendment) Bill be taken into consideration at once;
   Also to move that the Bill be passed.


SUMIT KUMAR,
PRINCIPAL SECRETARY.